NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	\	For filing Vakalat/Objection s & reporting Settlement	Rule-4	BPS Building Protection Systems Pvt.
97/BB/ 2017	S		ofIBC.	Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1. Marsen ROHAN KOTHAN 9845287182	APPLICANT IPETITIONER.	ph.	

2. Project. 1 C. Aradhya

9632516869

Respondent

ORDER

Counsel for Petitioner is present. Crest Law Partners filed vakalath for Respondent/Corporate Debtor. For filing objections, list it on 30/11/2017.

Member (T)

Member (J)